

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1039
ANSWERED ON:06.03.2007
LIBERHAN COMMISSION ON RAM JANAM BHOOMI
Chinta Mohan Dr. ;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether an Enquiry Commission under the Chairmanship of Justice M.S. Liberhan was constituted to look into the sequence of events relating to demolition of the disputed Babri Masjid in December 1992;
- (b) if so, the details thereof;
- (c) whether the tenure of the said Commission has been extended on various occasions ;
- (d) if so, the details thereof;
- (e) the expenditure incurred on the said Commission till date; and
- (f) the time by which the Commission is likely to submit its report?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): Yes, Sir. The Liberhan Ayodhya Commission of Inquiry was constituted under the Chairmanship of Justice M.S.Liberhan on 16th December, 1992 to look into the sequence of events leading to, and all the facts and circumstances relating to, the occurrences in the Ram Janam Bhoomi - Babri Masjid Complex at Ayodhya on 6th December, 1992 involving the destruction of the Ram Janam Bhoomi-Babri Masjid structure. The initial tenure of the Commission was 3 months which has been extended from time to time. The Government has now extended the tenure of the Commission upto 31st March,2007.

(e): An expenditure of Rs.686.25 lakhs has been incurred on the Commission till December, 2006.

(f): The report is likely to be submitted to the Government within the extended tenure of the Commission.